

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4325  
TO BE ANSWERED ON 19.03.2020**

**HYDRO ELECTRIC POWER PROJECTS**

**†4325. SHRIMATI REKHA VERMA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the proposed hydro-electric power projects to enhance the production of power in Uttar Pradesh and Uttarakhand; and**
- (b) the amount of funds proposed to be spent in the installation of these hydro-electric power projects?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) & (b) : Four Hydro Electric Projects (HEPs) in Uttarakhand with an aggregate installed capacity of 1067 MW have been concurred by the Central Electricity Authority (CEA) for construction. The details of these HEPs alongwith their estimated cost are summarized at Annexure-I. Apart from these, 8 HEPs with an aggregate installed capacity of 2490 MW are under construction in Uttarakhand. Details of these HEPs with the estimated cost are at Annexure-II.**

**At present, there is no Hydro Electric Project proposed for construction in Uttar Pradesh.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 4325 TO BE ANSWERED IN THE LOK SABHA ON 19.03.2020.**

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**Hydro Electric Projects in Uttarakhand concurred by CEA**

<b>Sl. No</b>	<b>Scheme / Executing Agency</b>	<b>Installed Capacity (MW)</b>	<b>Estimated Cost (₹ crores) PL</b>	<b>Remarks</b>
<b>1.</b>	<b>Kotlibhel Stage-IA, NHPC</b>	<b>195</b>	<b>1095.77 (12/05)</b>	<b>EC accorded on 9.05.07. FC-I accorded on 13.10.11 The project is included in the list of 24 projects under review by Hon'ble Supreme Court.</b>
<b>2.</b>	<b>Kotlibhel Stage -IB, NHPC</b>	<b>320</b>	<b>1806.43 (12/05)</b>	<b>EC accorded earlier on 14.08.07 is withdrawn on 15.09.10. MoEF&amp;CC declined FC-I on 7.07.11. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.</b>
<b>3.</b>	<b>Alaknanda, GMR (Badrinath) HPG Ltd.</b>	<b>300</b>	<b>1415.96</b>	<b>EC accorded on 12.3.08, FC-I accorded on 8.11.11. FC-II accorded on 09.11.2012. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.</b>
<b>4.</b>	<b>Devsari, SJVN Limited</b>	<b>252</b>	<b>1558.84 (06/10)</b>	<b>EC was recommended on 27.03.2018. FC-I accorded on 26.02.18. The Developer has informed that the DPR of the project is under revision considering e-flows notified vide Notification No. 4009 dated 09.10.2018.</b>
<b>Total</b>		<b>1067</b>	<b>5877.00</b>	

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**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 4325 TO BE ANSWERED IN THE LOK SABHA ON 19.03.2020.**

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**List of under construction Hydro Electric Projects (above 25 MW)**

**(As on 29.02.2020)**

<b>Sl. No.</b>	<b>Scheme / Executing Agency</b>	<b>State</b>	<b>Installed Capacity (MW)</b>	<b>Cost (in Crore) (Price Level)</b>
<b>1</b>	<b>Tapovan Vishnugad / NTPC</b>	<b>Uttarakhand</b>	<b>520</b>	<b>2978.48 (03/2004)</b>
<b>2</b>	<b>Lata Tapovan /NTPC*</b>	<b>Uttarakhand</b>	<b>171</b>	<b>1527.00 (07/2012)</b>
<b>3</b>	<b>Tehri PSS / THDC</b>	<b>Uttarakhand</b>	<b>1000</b>	<b>1657.60 (12/2005)</b>
<b>4</b>	<b>Vishnugad Pipalkoti / THDC</b>	<b>Uttarakhand</b>	<b>444</b>	<b>2491.58 (03/2008)</b>
<b>5</b>	<b>Naitwar Mori / SJVNL</b>	<b>Uttarakhand</b>	<b>60</b>	<b>648.33 (10/2016)</b>
<b>6</b>	<b>Vyasi / UJVNL</b>	<b>Uttarakhand</b>	<b>120</b>	<b>936.23 (02/2010)</b>
<b>7</b>	<b>Phata Byung / M/s. LANCO</b>	<b>Uttarakhand</b>	<b>76</b>	<b>520.00 (2007)</b>
<b>8</b>	<b>Singoli Bhatwari / L&amp;T Uttaranchal Hydro Power Limited</b>	<b>Uttarakhand</b>	<b>99</b>	<b>666.47 (2008)</b>
<b>TOTAL</b>			<b>2490</b>	<b>11425.69</b>

**\* Stalled due to stay by Hon'ble Supreme Court.**

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